

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 111  
CP(IB) 7 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Quality Packaging

.....Applicant

V/s

Baid Industries Pvt Ltd

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Operational Creditor

: Learned PCS, Mr. Richa Goyal

For the Corporate Debtor

: Learned Counsel, Mr. Khyati Punjabi

**ORDER**

Pleadings are completed.

They are available on E-portal.

Matter stands adjourned for hearing on 14.09.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Sweta

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)